

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 96 OF 2017
APPEAL NO. 159 OF 2017**

Dated: 2nd April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 96 OF 2017

NTPC Limited **Appellant(s)**
Vs.
AP Eastern Power Distribution Co. Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma for R-3 & R-4
Mr. S. Vallinayagam for R-11

APPEAL NO. 159 OF 2017

NTPC Limited **Appellant(s)**
Vs.
West Bengal State Electricity Distribution Company Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-2 & R-12
Mr. R.K. Mehta
Ms. Hinanshi Andley for R-4
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-9

ORDER

It is represented by learned counsel for the parties that pleadings are complete in these matters.

List these matters for hearing on **16.07.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I. J. Kapoor)
Technical Member